## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 87/(MAH)/2013

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Tulip Hotels Pvt. Ltd. & Ors.

V/s.

Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies Act 1956 and 242/242 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

J. Arja Jahn Polive. 4.

J. Hillesh Backer 1, Jan 12.

1. Munal Daru As Instructed my Respondent minal

Adjourned 5 19th Jan 2018

## ORDER

## TCP 87/111, 284,397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

M. K. SHRAWAT Member (Judicial)